

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 14TH DAY OF AUGUST, 2003

Original Application No. 911 of 2003

CORAM:

HON.MR.JUSTICE R.R.K.TRIVEDI,V.C.

Jag Mohan Prasad, Son of
Late H.D.Prasad, R/o 1A/3A
Ram Priya Rcad, Allahabad

.. Applicant

(By Adv: Shri N.L.Srivastava)

Versus

1. Union of India, Ministry of Textile, New Delhi through its Secretary.
2. Development Commissioner (Handicrafts), Ministry of Textile, West Block No.7, R.K.Puram, new Delhi.
3. Director, Central region office of the Development Commissioner (Handicrafts), Kendriya Bhawan VIIth Floor, Aliganj Sector-H Lucknow.

.. Respondents

(By Adv: Shri R.C.Joshi)

O R D E R (Oral)

JUSTICE R.R.K.TRIVEDI,V.C.

This OA u/s 19 of A.T.Act 1985, has been filed challenging the order dated 28.7.03 by which applicant has been put under suspension in contemplation of the proceedings under Rule 14 of CCS(CCA) Rules 1965. The sole submission of the applicant is that applicant has never been ^{Was sued} ~~found~~ for any misconduct and no show cause notice has been ever served and this order of suspension has been passed without there being any case against him. It is also submitted that the order has been passed only to harass applicant and to keep him out of job for long time.

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After hearing counsel for the applicant I do not find any good ground for interference at this stage. The grievance of the applicant is that he has no information about the allegations against him for which he has been suspended.

Shri R.C.Joshi learned counsel for the respondents, on the other hand, submitted that the order of suspension has been passed on 28.7.03 and memo of charge ~~has been~~ served on the applicant within ^{shall be} ~~three months~~ ^{or} ~~four months~~.

Considering the facts and circumstances, this OA is disposed of finally with the direction to the respondent no.2 to serve ^{the} ~~as~~ memo of charge ~~on~~ on the applicant within three months from the date a copy of this order is filed. No order as to costs.

VICE CHAIRMAN

Dated: 14th August, 2003

Uv/